

10.03.2025

1

PRONOUNCEMENT OF JUDGEMENT

COURT NO. 26

HON'BLE MS.JUSTICE NEENA BANSAL KRISHNA

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AT 02:30 P.M.

1. CRL.M.C. 549/2018, CRL.M.A. 2015/2018

THE STATE GOVT OF NCT OF DELHI

.....Petitioner

Through: Through: Mr. Yasir Raug Ansari, Ld. ASC for the State along with Mr. Alok Sharma and Mr. Vasu Agarwal, Advocate
with Insp. Satish and SI Prabhash, P.S. DIU, North.

versus

TRISHLA JAIN

.....Respondent

Through: Mr. Ashutosh Jha and Mr. Oleander Donald Singh, Advocates.

2. W.P.(CRL) 808/2016, CRL.M.A. 4414/2016

DEPUTY COMMISSIONER OF POLICE

.....Petitioner

Through: Appearance not given.

versus

STATE & ANR.

.....Respondent

Through: Mr. Yasir Rauf Ansari, Ld. ASC for the State along with Mr. Alok Sharma and Mr. Vasu Agarwal, Advocate

with Insp. Satish and SI Prabhash, P.S. DIU, North. Mr. Ashutosh Jha and Mr. Oleander Donald Singh, Advocates

10.03.2025

2

PRONOUNCEMENT OF JUDGEMENT

3 .CRL.M.C. 1140/2021

NITESH YADAV

.....Petitioner

Through: Mr. Shafiq Khan, Advocate.

versus

STATE NCT OF DELHI & ANR.

.....Respondents

Through:Mr. Ajay Vikram Singh, Additional Public Prosecutor for Respondent State.

Mr. Rajpal Singh and Mr. Rohit Kumar, Advocates for R-2.